

ITEM NO.10

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 148-151/2014

ANJUM KHAN & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH
THROUGH ITS PRINCIPAL SECRETRY
[ONLY IA NO. 73166/2025 IS LISTED UNDER THIS ITEM.]

Respondent(s)

IA No. 73166/2025 - INTERIM BAIL

Date : 03-04-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s) Mr. Zulfiker Ali P. S, AOR
Ms. Lakshmi Sree P., Adv.
Mr. Manish Sindwani, Adv.
Ms. Lebina Baby, Adv.

For Respondent(s) Mr. Sudeep Kumar, AOR
Ms. Manisha, Adv.

Mr. P. Narasimhan, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matters on 15th April, 2025.

(ASHA SUNDRIYAL)
DEPUTY REGISTRAR

(POONAM VAID)
ASSISTANT REGISTRAR